

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD
REGIONAL BENCH, COURT NO. 2**

EXCISE APPEAL NO. 12809 OF 2018

ETC AGRO PROCESSING (I) PVT LTD

Appellant

Vs.

**Commissioner of Central Excise & ST, Vadodara
-I**

Respondent

Appearance:

Present for the Appellant : Shri Sachin Chitnis and Shri Viraj Reshamwala,
Advocates

Present for the Respondent: Shri Prabhat K. Rameshwaram, Addl.
Commissioner

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing : **16/10/2023**

ORDER

It is not possible to hear the matter today. List on **October 17, 2023.**

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**

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